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P.K. Mohanta -Vrs- UOI

Orders/Directions Sl.No.01

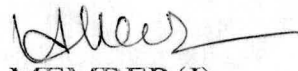
O.A. No.711/12

Order dated 24th April, 2015.

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (J)

During mention hour Mr. K.K. Das Ld. Counsel appearing for the applicant submitted that he has already filed a Memo dated 20.04.2015 for withdrawal of the O.A. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn. Mr. B.K. Pattnaik, Ld. Counsel appearing for the Respondents-SAIL is present and heard.


MEMBER(J)

K.B